

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

208. C.P. (IB)/827(MB)2021

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: State Bank of India

V/s

Mr. Rajeev Arora

SECTION : Sec 95(1) of IBC 2016

Presence: Mr. Haris Khan, Counsel for the Petitioner

Mr. Aniruth Purusothaman, Counsel for the Respondent

ORDER

With the consent of the parties, the matter is adjourned to 08.11.2023.

Sd/-
MADHU SINHA
Member(Technical)

/P/

Sd/-
REETA KOHLI
Member(Judicial)